NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2016 MA No. 166/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah

V/s.

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213,241/242 of the Companies Act, 2013.

SIGNATURE 1. Drepti Advanate for Muhash Respondents

ORDER M.A. No.166/2016 in T.C.P No. 36/213, 241-242/NCLT/MB/MAH/2016

- 1. The Learned Representative of the Petitioner is present, seeking time to argue M.A. No. 166/2016.
- 2. The Learned Representative of the Respondent has objected.
- However, considering the nature of the Application, time is granted. 3.
- 4. Adjourned to 20th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 24.04.2017